Annexure 3															
Name of Corporate Debtor : Supreme Panvel Indapur Tollways Private Limited						Date of Commencemnt of CIRP : 30 August 2024				(Version 4: Pursuant to claims received and updated as on 8 August 2025)					
List of Secured Financial Creditor belonging to any class of creditor															
		Details of claim received		Details of claim Admitted											
SI No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	related narty?	% of voting Share in COC if applicable	Amount of contingent claim	Amount of any mutual dues that may be set off		Amount of claim under verification	Remarks if any	
1	State Bank of India	16-Sep-24	7,15,67,01,499	7,15,67,01,499	Secured	Yes	-	No	24.29%	-	-	-	-	-	
2	Union Bank of India	19-Sep-24	7,03,61,77,750	7,03,61,77,750	Secured	Yes	-	No	23.88%	-	-	-	-	-	
1	India Infrastructure Finance Company Limited	l 18-Sep-24	3,85,92,24,435	3,85,92,24,435	Secured	Yes	-	No	13.10%	-	-	-	-	-	
4	Phoenix ARC Pvt Ltd	18-Sep-24	2,18,81,94,955	2,18,81,94,955	Secured	Yes	-	No	7.43%	-	-	-	-	-	
5	Canara Bank	19-Sep-24	3,82,00,00,244	3,82,00,00,244	Secured	Yes	-	No	12.97%	-	-	-	-	-	
	Total		24,06,02,98,884	24,06,02,98,884					81.67%				-		